

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**RAJYA SABHA  
UNSTARRED QUESTION NO.1283  
TO BE ANSWERED ON 14<sup>TH</sup> MARCH, 2017**

**INCENTIVES FOR PROMOTING HERBAL FARMING**

**1283. SHRI P. BHATTACHARYA:  
SHRIMATI RAJANI PATIL:  
SHRI DARSHAN SINGH YADAV:**

Will the Minister of **AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY** be pleased to state:

- (a) whether Government is providing any incentives to the farmers to promote herbal farming; and
- (b) if so, the types of assistance being provided and the details thereof, State-wise?

**ANSWER  
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a) & (b): Yes, the Ministry of AYUSH, Government of India under its Centrally Sponsored Scheme of National AYUSH Mission (NAM) is promoting cultivation / farming of medicinal / herbal plants on farmer's land throughout the country and in this regard provides financial assistance as subsidy to farmers.

Under NAM scheme, there is a component on 'Medicinal Plants' which is primarily aimed at supporting cultivation / farming of medicinal / herbal plants on farmer's land with backward linkages through establishment of nurseries for supply of quality planting material, and forward linkages for post-harvest management. Presently, 140 medicinal plants species have been prioritized for supporting cultivation throughout the country for which the subsidy is provided in following pattern:

- (i) 75% subsidy for cultivation of medicinal plants which are highly endangered.
- (ii) 50% subsidy for cultivation of medicinal plants where sources of supply are critically declining.
- (iii) 30% subsidy for cultivation of other medicinal plants species which need support.

The cultivation programme is being implemented through the identified implementing agency of concerned state (generally State Agriculture / Horticulture Departments) and the financial assistance is provided as per the State Annual Action Plan approved for concerned State. As per scheme guidelines, the financial assistance to North Eastern and hilly State of Himachal Pradesh, Uttarakhand and Jammu & Kashmir is provided in the ratio of 90:10, where as in other states it is shared in the ratio of 60:40 between Central and State Government.

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